

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 83 of 2013

Dated : 8th July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Dhamra Port Company Ltd. ... Appellant(s)

Versus

**Odisha Electricity Regulatory Commission
& Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. R.M. Patnaik
Mr. P.P. Mohanty

Counsel for the Respondent(s) : Mr. Hasan Murtaza
Mr. Aditya Panda for R.4

ORDER

Reply has been filed by Respondent No.4. The learned counsel for the Appellant seeks some time to file the rejoinder. Accordingly, he is directed to file the same on or before 29.07.2013 after serving copy on the other side.

Post the matter on **06.08.2013**.

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**